

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 2511
ANSWERED ON 18TH DECEMBER, 2023

Assessment of States under Sarva Shiksha Abhiyan

†2511. SHRI HAJI FAZLUR REHMAN:

Will the Minister of EDUCATION be pleased to state:

(a) the details of the work performed by the State Governments under the Sarva Shiksha Abhiyan (SSA) during the last four years;

(b) whether there is obstruction in the implementation of the said scheme due to paucity of funds and if so, the details thereof; and

(c) whether the State Governments have asked for additional fund under the scheme and if so, the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRIMATI ANNPURNA DEVI)

(a): The Department of School Education and Literacy is implementing an Integrated Centrally Sponsored Scheme for School Education - Samagra Shiksha from 2018-19, which subsumes the three erstwhile Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE). The scheme has been redesigned and aligned with the recommendations of the National Education Policy, 2020. It aims to ensure that all children, from pre-school to class 12, have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process. The major features of the Scheme are: (i) Support States and UTs in implementing the recommendations of the National Education Policy 2020 (NEP 2020); (ii) Support States in implementation of Right of Children to Free and Compulsory Education (RTE) Act, 2009; (iii) Focus on Early Childhood Care and Education; (iv) Emphasis on Foundational Literacy and Numeracy; (v) Thrust on Holistic, Integrated, Inclusive and activity based Curriculum and Pedagogy to impart 21st century skills among the students; (vi) Provision of quality education and enhancing learning outcomes of students; (vii) Bridging Social and Gender Gaps in School Education; (viii) Ensuring equity and inclusion at all levels of school education; (ix) Strengthening and upgradation of State Councils for Educational

Research and Training (SCERTs)/State Institutes of Education and District Institutes for Education and Training (DIET) as nodal agency for teacher training; (x) Ensuring safe, secure and conducive learning environment and maintenance of standards in schooling provisions and (xi) Promoting vocational education.

An amount of Rs. 1,17,111.47 crore have been released as Central Share to the States/UTs and an expenditure of Rs. 1,87,46,4.16 crore (including State share) have been incurred as expenditure by the States/UTs under Samagra Shiksha during the last 4 years i.e. 2019-20 to 2022-23.

(b) & (c): The States/UTs prepare their Annual Work Plan & Budget (AWP&B) on incremental basis depending on their need and priority. These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education & Literacy in consultation with the States and Union Territories as per the programmatic and financial norms of the scheme, physical and financial progress of works sanctioned earlier and availability of budgetary resources. Funds are then released to the States/UTs as per the extant norms and fund sharing pattern. The fund sharing pattern for the scheme between Centre and States is in the ratio of 90:10 for the 8 North-Eastern States viz. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura and 3 Himalayan States/UTs viz. Jammu & Kashmir, Himachal Pradesh and Uttarakhand and 60:40 for all other States and Union Territories with Legislature (except J&K). It is 100% centrally sponsored for Union Territories without Legislature.
